

(C) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 40 of the State Bank of India Act, 1955, as amended by the Banking Laws (Amendment) Act, 1985:—

(a) Annual Report and Accounts of the State Bank of India, Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Bank.

[Placed in Library. See No. LT-5798/17/21]

III. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Annual Report and Accounts of the United India Insurance Company Ltd., Chennai, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-5794/17/21]

IV. A copy (in English and Hindi) of the Annual Statement of Accounts of the Insurance Regulatory and Development Authority of India (IRDAI), Hyderabad, for the year 2020-21, and the Audit Report thereon, under sub-section (3) of Section 20 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library. See No. LT- 5797/17/21]

V. A copy (in English and Hindi) of the Annual Report and Accounts of the National Housing Bank (NHB), New Delhi, for the year 2020-21, under Section 42 and sub-section (5) of Section 40 of the National Housing Bank Act, 1987.

[Placed in Library. See No. LT-5450/17/21]

VI. A copy each (in English and Hindi) of the following papers:—

(i) Review of Performance of Regional Rural Banks (RRBs), for the year ended 31st March, 2021.

(ii) (a) Separate Audit Reports of the Comptroller and Auditor General of India on the accounts of the Stressed Assets Stabilization Fund (SASF), for the year ended 31st of March, 2014, 31st of March, 2015, 31st of March, 2016, 31st of March, 2017, 31st of March, 2018 and 31st of March, 2019.